

Read	Hon'ble High Court, Bombay letter No. A.5504/2020/107, dated 28th August, 2021
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**O.No. Adm/B-23/S369/2021**

It is intimated to this office vide letter under reference that, the programme of viva-voce for promotion to the posts of District Judge by Accelerated promotion (10%), Regular promotion (65%) and Ad-hoc District Judge under Fast Track Courts' Scheme in selection process in 2020 has been organised by Hon'ble High Court. In view of the same, the undersigned is pleased to pass the following order.

**ORDER**

The following Judicial Officer in Judicial District, Solapur are directed to attend Viva-voce promotion to the posts of District Judge and Ad-hoc District Judge. For the said purpose, they are relieved from their regular duties on the dates mentioned before their names and charge of their Courts has been kept as under :-

<i>Sr. No.</i>	<i>Name &amp; Designation of the Judicial Officer</i>	<i>For the post of</i>	<i>Date, timing and place to attend the Viva-Voce promotion</i>	<i>Permission to Leave Head quarter from / relieved on</i>	<i>In-charge Judicial Officer</i>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
1	Shri.Ajitkumar Baburao Bhasme, Ad-hoc District Judge-1 & Addl. Sessions Judge, Barshi	District Judge by Regular Promotion (65%)	7th September, 2021 (Tuesday) at 3.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 05.09.2021	Shri. J.C. Jagdale, District Judge-1 & Addl. Sessions Judge, Barshi
2	Shri. Suhasrao Shripatrao Jagatap, Ad-hoc District Judge-1 & Addl. Sessions Judge, Solapur	District Judge by Regular Promotion (65%)	8th September, 2021 (Wednesday) at 2.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 06.09.2021	Smt.R.D.Khedekar, Ad-hoc District Judge-3 & Addl. Sessions Judge, Solapur

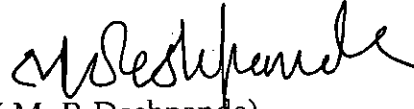
Sr. No.	Name & Designation of the Judicial Officer	For the post of	Date, timing and place to attend the Viva-Voce promotion	Permission to Leave Head quarter from / relieved on	In-charge Judicial Officer
3	Smt. Rupali Viswas Mohite, Ad-hoc District Judge-2 & Addl. Sessions Judge, Solapur	District Judge by Regular Promotion (65%)	13th September, 2021 (Monday) at 2.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 11.09.2021	Smt. R.D. Khedekar, Ad-hoc District Judge-3 & Addl. Sessions Judge, Solapur
4	Shri. Vishwanath Appa Karande, Civil Judge Senior Division, Solapur	Ad-hoc District Judge	15th September, 2021 (Wednesday) at 2.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 13.09.2021	Smt. K.P. Jain-Desarda, Jt. Civil Judge S.D. & A.C.J.M., Solapur
5	Smt. Sonali Mukund Kanakdande, Chief Judicial Magistrate, Solapur	Ad-hoc District Judge	16th September, 2021 (Thursday) at 2.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 14.09.2021	Shri. V.I. Bhandari, 2nd Jt. Civil Judge S.D. & A.C.J.M., Solapur
6	Shri. Ratnakar Sudhakar Kshirsagar, Civil Judge Senior Division, Malshiras	Ad-hoc District Judge	17th September, 2021 (Friday) at 2.30 p.m. In office of the Hon'ble Registrar General High Court, 4th Floor, Annex Building, Mumbai 400032	A.O.H. on 15.09.2021	<b>Judicial Charge</b> Shri. M.R. Jadhav, Civil Judge Senior Division, Pandharpur  <b>Administrative Charge</b> Shri. G.M. Nadaf, Jt. Civil Judge J.D. & J.M.F.C., Malshiras

**Note :-**

1. The aforesaid Judicial Officers shall report at the office of the Hon'ble Registrar General, High Court of Judicature at Bombay, half an hour before scheduled time of their Viva-voce.
2. Further, they are requested to join their duties at the earliest, after completion of the aforesaid Viva-voce.

All the aforesaid Judicial Officer are entitled for T.A./ D.A. as per rules.

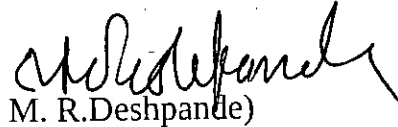
District Court, Solapur.  
Date : 30.08.2021

  
( M. R. Deshpande )  
Principal District Judge, Solapur

**Copy forwarded with compliments for information to :-**

The Registrar, (Legal & Research),  
High Court, Appellate Side, Bombay- 400 032.

District Court, Solapur.  
Date : 30.08.2021

  
( M. R. Deshpande )  
Principal District Judge, Solapur

**Copy forwarded for information & necessary action to :-**

1. Concerned Judicial Officers (By e-mail)
2. The Supdt. JTW / HKW / DLSA, District Court, Solapur.
3. The Asstt. Supdt. Estt. / C & F / JOSB, District Court, Solapur.
4. The Sr. Clerk, Bill Section, District Court, Solapur.
5. The D.S.A., Computer Section, District Court, Solapur.

By Order,

  
I/c. Registrar,  
District Court, Solapur